

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE**

LOK SABHA

UNSTARRED QUESTION NO. 2992

TO BE ANSWERED ON THURSDAY, THE 17TH DECEMBER, 2015

Visits by Legal Services Authorities

+2992. SHRI B. SENGUTTUVAN:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) Whether the National Legal Services Authority or Delhi State Legal Services Authority made any visits to various Universities including Delhi University to interact with students during the current year;;
- (b) If so, the details and the objectives thereof;
- (c) whether the Government proposes to organise more such visits by various Legal Services Authorities to various educational institutions across the country; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF LAW AND JUSTICE
(SHRI D.V. SADANANDA GOWDA)

(a)&(b) Yes, Madam. The Delhi State Legal Services Authority has set up a Legal Services Clinic at faculty of Law, University of Delhi with necessary infrastructure. The Legal Services Clinic are manned and operated by Law Students of Campus Law Centre (who are Para Legal Volunteers PLVs) and they provide Free Legal Aid and Services to the Legal Aid Beneficiaries.. One Legal Services Advocate visits the faculty on every Saturday from 10.00 a.m.. to 1.00 p.m.

There is also a Legal Services Clinic at Law Centre -1, University of Delhi which is also manned and operated by law students who are PLVs and a Legal Services Advocate is visiting the Legal Services Clinic on every Saturday from 10.00 a.m. to 1.00 p.m.

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The Delhi State Legal Services Authority has also organized Orientation and Sensitization Programme for the law students on various dates creating awareness about the Social Welfare measures by the Central Government as well as State Government besides making them aware about various beneficial schemes which have been floated for the Contract Labourers, Construction workers, Insurance and Pension issues. The Delhi State Legal Services Authority is also going to start Legal Awareness Programme in association with Delhi University Community Radio Services which is going to run from the Main University Ground from January, 2016.

(c)&(d) The Legal Services Authorities have been organising legal awareness programmes/legal literacy classes in the schools & colleges to spread legal awareness. In these camps/classes, students are taught about various laws and they are given legal assistance, if required. The National Legal Services Authority has framed the National Legal Services Authority (Legal Services Clinics in Universities, Law Colleges and other Institutions) Scheme, 2013. The objectives of the scheme are:

- a. To set up nationwide collegiate Legal services Clinics to familiarize law students of the country to the problems faced by the masses ignorant about their right and remedies under the law.
- b. To attain the ideals of "Social Economics and Political" justice as enshrined in the Constitution in the backdrop of poverty and inequality, by reaching out to the marginalized and the vulnerable communities through the collegiate Legal services Clinics.
- c. To spread legal awareness among students and people at large through aware camps, seminars, debates, legal counseling, poster making and street plays.
- d. To expose students to community services.
- e. To introduce the students to socio-economic impediments to access to justice.
- f. To provide the students a platform for the empowerment of socially and economically backward groups or individuals.

